

J. Naik -Vrs- UOI

Admission Sl.No.02
O.A. No.314/11

Order dated 27th October, 2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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Heard Mr. A. Kanungo, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways. Mr. Kanungo submitted that by the efflux of time, relief sought for in this O.A. has been granted to the applicant in the hands of the Respondents. In view of this, the O.A. is disposed of for having become infructuous.


MEMBER(J)

K.B.